GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

RAJYA SABHA

UNSTARRED QUESTION No. 1905 TO BE ANSWERED ON 06.03.2020

Targets achieved under Digital India Land Records Modernisation Programme

1905. SHRI M. SHANMUGAM: SHRI VAIKO:

Will the Minister of RURALDEVELOPMENT be pleased to state:

(a) the percentage of targets achieved in Digital India Land Records Modernisation Programme (DILRMP) in the country, as on 1 January, 2020;

(b) whether there is a shortfall in the programme, if so, the details thereof;

(c) the present status of updation and digitization of land records in the country, Statewise; and

(d) the funds allotted to this programme in the last five years and whether they are adequate for completing the task?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a) As on 1st January 2020, Computerization of Land Records i.e. Records of Rights (RoR) has been completed in 591221 Villages (90%) out of total 655959 Villages across the country, 6660226 Cadastral Maps (54%) have been digitized out of total 12394956 maps in the country and Computerization of Registration has been completed in 4479 SROs (87%) out of total 5155 SROs.
- (b) The implementation of this programme is a complex, sensitive and voluminous work, involving cumbersome and time consuming processes. Gestation period of completion of the various activities/components of this programme is relatively longer as compared to other schemes. Progress is, inter alia, dependent on (i) quantum of Central funds released to the States and (ii) additions of State-specific needs by the State Governments as they may deem relevant and appropriate. However, substantial progress has been achieved in the basic requirements of inter alia computerization of Record of Rights (RoR), computerization of Registration, connectively between Sub-Registrar Offices and Tehsils, integration of Registration and Land Records, etc.

Some States like Arunachal Pradesh, Meghalaya, Nagaland and Manipur (Partial) are not able to implement some of the components due to community ownership of lands and non-availability of land records with government. Special meetings were conducted in Manipur and Meghalaya to address the issue computerization/ digitalization of land records in the areas of community ownership of the land. Thereafter, physical progress of the DILRMP components of those areas have started reflecting in the MIS of DILRMP.

- (c) State wise details of land records digitized which includes Computerization of Records of Right (RoR) and Digitization of Cadastral Maps are given in the Annexure I and Annexure II.
- (d) The funds allotted and released in the last five years under DILRMP is as under: (Rs. In crore)

Year	Budget Estimate (BE)	Revised Estimate (RE)	Funds released
0045 40	97.77	40.00	39.98
2015-16		140.64	138.53
2016-17	150.00	100.00	97.74
2017-18	150.00		68.09
2018-19	250.00	145.00	35.83
2019-20	150.00	50.00	(upto 28.02.2020)

The funds have been released according to demands / requirements of the respective States / UTs. There is no case during last five years where funds were not released on the demands / requirements of the States/ UTs due to want of resources.

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MINISTER OF RURAL C VELOP NEMI (SHIRI NARENDRA SINC I TOMAR)

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- b) The implementation of this programme is a complex sensitive and your model on a involving comparison e and time consuming processes. Costation period of romoletion of the various activities components of this programme is relatively longer as computed to other schemes. Process is inter alla, dependent on (I) quantum of Central runds released to the State and (II) additions of State specific meets or the State specific meets or the State specific meets or the State prograss has been chieved in the basic requirements of inter allo computed in of Report of the rate of the computed in the basic requirements of inter allo computed in the basic requirements of inter allo computed prograss has been chieved in the basic requirements of inter allo computed by the Report of the ratio.

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	uzation	10 gal to seeingo	No. of Villages	
S.N.	State/ UT Name	Total No. of Villages	Computerization of Land Records completed	
1	ANDAMAN & NICOBAR ISLANDS	205	204 (99.51%)	
2	ANDHRA PRADESH	17563	17065 (97.16%)	
3	ARUNACHAL PRADESH	5591	0 (0%)	
4	ASSAM	26784	15521 (57.95%)	
5	BIHAR	46370	30284 (65.31%)	
6	CHANDIGARGH	16	6 (37.5%)	
7	CHATTISGARH	20496	17472 (85.25%)	
8	DADRA & NAGAR HAVELI	72	72 (100%)	
9	DAMAN & DIU	28	22 (78.57%)	
10	GOA	425	425 (100%)	
11	GUJARAT	18527	17861 (96.41%)	
12	HARYANA	7089	6583 (92.86%)	
13	HIMACHAL PRADESH	20950	20693 (98.77%)	
14	JAMMU & KASHMIR	5494	512 (9.32%)	
15	JHARKHAND	32945	32645 (99.09%)	
16	KARNATAKA	29527	29419 (99.63%)	
17	KERALA	1693	732 (43.24%)	
18	LADAKH	239	16 (6.69%)	
19	LAKSHADWEEP	24	24 (100%)	
20	MADHYA PRADESH	55070	54634 (99.21%)	
21	MAHARASTRA	44855	44331 (98.83%)	
22	MANIPUR	2715	423 (15.58%)	
23	MEGHALAYA	6750	0 (0%)	
24	MIZORAM	826	206 (24.94%)	
25	NAGALAND	1600	512 (32%)	
26	NCT OF DELHI	207	196 (94.69%)	
27	ODISHA	51701	51701 (100%)	
28	PUDUCHERRY	130	117 (90%)	
29	PUNJAB	12894	12072 (93.62%)	
30	RAJASTHAN	47921	46386 (96.8%)	
31	SIKKIM	417	417 (100%)	
32	TAMILNADU	16786	16746 (99.76%)	
33	TELANGANA	10829	10768 (99.44%)	
34	TRIPURA	898	897 (99.89%	
35	UTTARAKHAND	17023	16064 (94.37%	
36		109109	105008 (96.24%	
	WEST BENGAL	42190	41387 (98.1%)	
37	Total	655959	591421 (90 %)	

Annexure-II, referred to in reply to para (c)	of Raja Sabha Unstarred Question No. 1905 for
Answer on 06.03.2020	source and the second s

	State wise progress of Map Digitization Cadastral Maps/FMBs/Tippans				
	Records complete	Cafforna De la			
S.N.	State/UT	Total No.	Digitized		
	ANDAMAN & NICOBAR	1407	183 (13.01%)		
1	ISLANDS	316048	178910 (56.61%)		
2	ANDHRA PRADESH	Not updated	0 (0%)		
3	ARUNACHAL PRADESH	16297	14729 (90.38%)		
4	ASSAM	70571	70338 (99.67%)		
5	BIHAR	Not updated	0 (0%)		
6	CHANDIGARGH	47447	43198 (91.04%)		
7	CHATTISGARH	2271	2271 (100%)		
8	DADRA & NAGAR HAVELI	758	0 (0%)		
9	DAMAN & DIU	14854	14854 (100%)		
10	GOA	701832	88358 (12.59%)		
11	GUJARAT	56095	51512 (91.83%)		
12	HARYANA	148645	148351 (99.8%		
13	HIMACHAL PRADESH	Not updated	0 (0%		
14	JAMMU & KASHMIR	48032	43775 (91.14%		
15	JHARKHAND	11889	11889 (100%		
16	KARNATAKA	103917	98150 (94.45%		
17	KERALA	Not updated	0 (0%		
18	LADAKH	Not updated	0 (0%		
19	LAKSHADWEEP	114194	111653 (97.77%		
20	MADHYA PRADESH	4891644	420673 (8.6%		
21	MAHARASTRA	366	366 (100%		
22	MANIPUR		0 (0%		
23	MEGHALAYA	Not updated 27304	27304 (100%		
24	MIZORAM	1008	1008 (100%		
25	NAGALAND	14	14 (100%		
26	NCT OF DELHI		115232 (100%		
27	ODISHA	115232	14044 (100%		
28	PUDUCHERRY	14044	13080 (90.92%		
29	PUNJAB	14386	16142 (15.08%		
30	RAJASTHAN	107019	2549 (100%		
31	SIKKIM	2549	5199522 (98.13%		
32	TAMILNADU	5298490	15601 (86.489		
33	TELANGANA	18040	5303 (100%		
34	TRIPURA	5303	and the second		
35	UTTARAKHAND	80736	24681 (30.579		
36	UTTAR PRADESH	98590	15102 (15.329		
37		66167	61615 (93.12%		
	Total	12394956	6810407 (55%		